

Subversives killed on March 1st, 1990 in J&K

2431. SHRI JAGMOHAN; Will the Minister of HOME AFFAIRS be pleased to state the names of subversives/militants killed on account of firing by Army Guards when these subversives/militants attacked on 1st March, 1990, convoys of school buses carrying children of the Army personnel in Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): The information is awaited from the State Government.

Subversives killed in J&K

2432. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state the names of subversives/militants who were killed, date-wise on account of action by police and para-military forces in self-defence and in enforcement of public order, in the State of Jammu and Kashmir, during the period 1st January, 1990 to August, 10, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): The information is awaited from the State Government.

Killings in J&K

2433. SHRI JAGMOHAN; Will the Minister of HOME AFFAIRS be pleased to state the names of innocent persons (civilians) who were killed, date-wise, by the terrorists and the city/village/locality in which the killings took place, in the State of Jammu and Kashmir, during the period 1st January, 1990 to August 10, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): The information is awaited from the State Government.

Pakistan's sabotage plan in Jammu

2434. SHRI SANTOSH BAGRODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have unearthed Pak sabotage plan in Jammu's Rajouri and Poonch districts;

(b) if so, the people who have been arrested in this connection; and

(c) what action Government are planning to avoid such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Government is aware of Pakistan's involvement in aiding and abetting the subversives and secessionists in the State of Jammu and Kashmir.

(b) Government of Jammu & Kashmir has advised that 1625 persons were apprehended upto 31st July, 1990 in the State, out of which 475 persons were released after preliminary verifications

(c) Government is seized of the matter and have taken a number of steps to avoid such incidents which include deployment of more para military forces in sensitive areas and increased surveillance on the border.

Anti India Reports by Pak T. V.

2435. SHRI SANTOSH BAGRODIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether Government are aware of Pak T. V. playing up anti-India reports regularly; and

(b) if so, the steps Government are taking in this connection?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) Government have on several occasions told Pakistan that it must refrain from false and hostile propaganda and observe the provisions of